

TO BE PUBLISHED IN PART II SECTION 3 (11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
New Delhi, the 1/9/75

CORRIGENDUM
INCOME-TAX

NO. 1067/F.No. 261/8/75-275. In the notification of the Central Board of Direct Taxes No. 979(F.No. 261/8/75-ITJ) dated 23.7.1975

In line "This notification shall take effect from 25.7.75"
for "25.7.1975" read "1.9.1975"


(P. MISRA)

U.S. C.B.D.T.

Copy as usual:-

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T.C.C.